## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 133/397-398/NCLT/AHM/2016 (New) C.P. No. 63/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017

Name of the Company:

Shantilal P. Limbani

V/s.

Bhupendra R. Patel & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1.

2.

## **ORDER**

None present for both sides.

List the matter on 22.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of May, 2017.